

C. A. T. Bench, JAIPUR

Date of Order	Orders
3-12-96 None Present for the applicant The O.A. may now be listed for admission on 6-1-1997. (RATTAN PRAKASH) Judicial Member	
6-1-97 Mr. Shiv Kumar, Counsel for the applicant The learned Counsel for the applicant states that the applicant has since expired. The application, therefore, abates and it stands disposed of accordingly. (RATTAN PRAKASH) Judicial Member (G. P. GUPTA) Administrative Member Central Administrative Tribunal Appar Bench, JAIPUR Certified That no Further Action is Required to be Taken as The Case is Fit For Consignment To Record. Dealing Asst. Record Section Officer Digit. No. Keeper (Judicial)	